on the Chair. But I say, when the Chairman is standing, Mr. Rajnarain always gets up and says whatever he likes. The Home Minister is replying and Mr. Rajnarain gets up. And Mr. Chairman, you always give him opportunities to say whatever he likes ......(Interruptions.)

SHRI RAJNARAIN: No.

SHRI CHANDRA SHEKHAR: It is not a question of your leniency, it is a question of the dignity and decorum of the House that when a Member is speaking, another Member should not be allowed to stand up, whoever he may be.

SHRI A. D. MANI: On a point of order. Mr. Chandra Shekhar has a right to object to any Member standing up when you are on your feet. I quite agree. But he cannot make or cast aspersions on you by saying.... (Interruptions.)

MR. CHAIRMAN: There is no aspersion on me.

SHRI ATAL BIHARI VAJPAYEE: You say that "You are lenient" is not casting aspersion on you. I do not agree with my friend, Mr. Mani. You are to be lenient. Let me seek your lenience. There is nothing wrong in being lenient.

MR<sub>.</sub> CHAIRMAN: That is the view that I have taken.

श्वी राजनारायण : मेरा निवेदन है कि क्या इस सदन में एक सदस्य जिसका नाम चन्द्रशेखर हैं उनको यह बराबर हक है कि मौके पर उठकर जो भी चाहे ग्रनाप शनाप बकें । मैं रीजन दे रहा हूं । चूकि चन्द्रशेखर ने प्रजा सोशलिस्ट पार्टी छोड़ी कांग्रेस में किसी स्वार्थवश गये वह इसलिये जब हम खड़े होते हैं तो ग्रखवारों में ग्रपना नाम छपवाने के लिये कुछ ग्रनाप-शनाप कहते हैं । जरा उनको रोका जाय । एक ग्रादमी ग्रपने ख्याल का इजहार किसी पद के लालच में कर सकता है वह सदन ने भी नोट किया होगा ।

श्री सभापति : ग्राप जानते होगें कि ग्रखबारों में कौन छपाने के लिये कहते है या किस लिये कहते हैं ।

SHRI CHANDRA SHEKHAR: Mr. Chairman, Sir, I am rising on a point of order. Mr. Rajnarain has made two observations, and I leave it to you and to the hon'ble Members like Mr. Lokanath Misra to decide. He said that in order to get publicity in the press I always got up and made certain observations. That is number one. I want your guidance on this point.

The other point he made was that every time I got up and spoke anap I shall like to know how shanap. many times my expressions in the House have been expunged and how many times the remarks made by Mr. Rajnarain have been expunged. I shall like to know from any Member of this House and also from the Chairman when I have been irrelevant, when I have said anything out of order and when I have done anything against the rules of the House. As against this, how many times, Mr. Rajnarain, the hon'ble Member who has made this observation, has indulged in these things?

MR. CHAIRMAN: That is the end.

श्री राजनारायण : यह जो भी चन्द्र शेखर ने बोला है ग्राउट ग्राफ ग्रार्डर है ।

MR. CHAIRMAN: Next question.

श्री राजनारायण : यह चेयर की लिनियेंसी है कि वह बोल लें otherwise he would have been turned out of the House.

APPLICATIONS FOR TELEPHONE CONNEC-TIONS PENDING WITH DIFFERENT CIRCLES

\*385. SHRIMATI TARA RAMA-CHANDRA SATHE: Will the Minister of COMMUNICATIONS be pleaed to state: (a) whether it is a fact that hundreds of applications for new telephone connections have been pending for a long time with different Circles;

(b) what are the difficulties in the manufacture of new telephone instruments; and

(c) what is the total annual production of telephone instrument<sub>5</sub> in the public sector undertakings; and whether it is sufficient to meet the present demand in the country.

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COMMU-NICATIONS (SHRI JAGANNATH RAO): (a) Yes. The waiting list as on 30-6-1966 was approximately 3.5 lakhs.

(b) and (c) The prodution of telephone equipment during the year 1965-66 was for about 130,000 lines. The number of telephone instruments produced was about 2 lakhs. The public sector undertakings are in a position to manufacture adequate quantities of equipment to meet the requirements. The amount of equipment that can be purchased by the P&T as well as the manufacture by the factories is dependant on the availability of resources in the Plan and in the budgets.

SHRIMATI TARA RAMCHANDRA SATHE: Mr. Chairman, Sir, it is complained that in some places the receiving sets are lying idle while in other places cables are lying idle and in a third place some other material is lying idle. Such is the position about uneven distribution. May I know, Sir, whether the production, whatever is available, will be distributed in such a way that whenever it is supplied, all the material is utilised?

SHRI JAGANNATH RAO: Yes, Sir. Attempts are being made to see that the available equipment is utilised fully. But it is also true that the equipment is not fully available to instal telephones. SHRI BABUBHAI M CHINAI: May I know, Sir, if it is a fact that the Communications Ministry is exporting material which is required for the manufacture of telephone machines? If it is so what is the amount which they are earning against exporting this? In view of the fact that there is already shortage of material, and shortage of instruments in this country, is it advisable to export it and keep the people starving for want of telephones?

SHRI JAGANNATH RAO: Sir, it is also equally necessary to earn foreign exchange. We have been trying to build up an export market. That is why some equipment though it can be utilised in the country, is being exported.

SHRI BABUBHAI M. CHINAI: May I know, Sir, whether the equipment which the Government has been exporting is used in manufacturing telephone instruments and there are several such instruments lying idle for want of spare parts which have been exported by the Government.

SHRI JAGANNATH RAO: I do not agree, Sir.

SHRI M. P. BHARGAVA: May I know, Sir, whether it has come to the notice of the hon'ble Minister that various P. & T. Circles are behaving in an autonomous manner and there is no co-ordination between them with the result that in some Circles the equipment is badly needed while in some other the same material is lying idle? If these things are correct, what steps does the Minister propose to take to set these matters right?

SHRI JAGANNATH RAO: Some telephone equipment materials are distributed to several Circles. But when there is top priority and when the equipment is not available in a particular Circle or area within the Circle, the equipment is transferred from one Circle to another Circle. PANDIT S. S. N. TANKHA: May I know, Sir, how many factories, apart from the Mysore Telephone Factory, are manufacturing telephones at present, and what is their output per year?

SHRI JAGANNATH RAO: There is only one telephone factory, the Indian Telephone Industry in Bangalore.

SHRI M. M. DHARIA: Even though there is scarcity of several parts may we know from the hon'ble Minister whether there is any proposal before the Ministry  $t_0$  grant telephone connections to all the candidates of all the parties who would be contesting for Parliament and Assemblies in the general elections?

SHRI JAGANNATH RAO: Yes, Sir.

SHRI A. D. MANI: Arising from part (b) of the question, may I ask the Minister whether it is a fact that there are serious difficulties with regard to the manufacture of the Priyadarshini telephones and that the manufacture of these sets has been postponed for the time being? If that is so, what is the reason for the suspension of manufacture of these sets?

SHRI JAGANNATH RAO: The manufacture of Priyadarshini sets has neither stopped nor been suspended. But they have been produced on a limited scale.

SHRI AKBAR ALI KHAN: I can understand that the manufacture is going on at a slow pace. But the telephones that are at present installed, they also do not work properly and we feel difficulty. Will the Minister kindly look into that?

SHRI JAGANNATH RAO: The demand has increased at a very high rate and we are not able to cope up with the demand. Therefore, every telephone exchange has reached a saturation point. Therefore, there is jam in the lines and here and there are complaints.

SHRI ARJUN ARORA: May I know, Sir, why there has been a sudden fall in the number of telephone connections given in the various Circles during the last two years instead of a gradual increase which was the rule during the earlier period? What is the reason for that?

SHRI JAGANNATH RAO: I do not think, Sir, the hon'ble Member is correct. By the end of the First Plan the telephones that were in existence were 1,68,000. By the end of the Third Plan the number of telephones rose to 8,53,000.

SHRI ARJUN ARORA: The Minister has not understood my question and has not replied to my question.

MR. CHAIRMAN: I will come to you again. Miss Shanta Vasisht.

KUMARI SHANTA VASISHT: May I know, Sir, if it is a fact that the Priyadarshini telephone has certain inherent defect? It goes out of order very quickly and our technicians do not know how to fix it up. May I know, Sir, if the Government will do something to improve it?

SHRI JAGANNATH RAO: Every complaint will be attended to very promptly.

MR. CHAIRMAN: Yes, Mr Arora, What did you want to ask?

SHRI ARJUN ARORA: The Minister did not understand my question. What I wanted to ask was that they have not given as many connections to subscribers in 1965 and 1966 as they did in 1963 and 1964. What has the reason for this sudden fall during the last two years?

SHRI JAGANNATH RAO: I do not know if the honb'le Member refers to Kanpur.

SHRI ARJUN ARORA: Also. Kanpur.

SHRI JAGANNATH RAO: In Kanpur the position is this. The telephone exchange is under expansion. The moment expansion is done all the pending applications will be attended to. About 7,000 applications have been pending. They will be attended to.

SHRI BIREN ROY: May I know, Sir . .

MR. CHAIRMAN: Mr. Rajnaraiu.

श्री राजनारायणः हमारी ग्रादत नहीं है कि कोई खड़ा हो तो हम बोलें हम क्या करें। क्या सरकार के पास कोई ऐसी फिगर है कि सरकार यह पता बता सकें कि इस समय एक टेलीफोन पर कितने ग्रादमी ग्रपने मुल्क में ग्रौसतन पड़ र हैं चाहे वह टेलीफोन प्रियदर्शनी या वह टेली फोन ग्रप्रिय-दर्शनी हो।

श्री ए० डी० मणि : ग्रप्रियदर्शनी ज्यादा है।

श्वी राजनारायण : जी हां । मंत्री जी •हमारे सवाल का जवाब दें ।

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SHRI JAGANNATH RAO: I have not got the ratio, Sir. I have not worked it out.

GOVERNMENT SERVANTS KIDNAPPED BY Mizo Rebels

\*386. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Unstarred Question No. 1073 in the Rajya Sabha on the 9th September, 1966 and state:

(a) whether any of the twenty-two Government servants, who had been kidnapped by the Mizo rebels, have since been traced;

(b) whether the figures given in the previous answer include all Government servants or only Central Government servants; and

(c) how many Government servants have so far been killed in the Mizo revolt?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) and (b) The figures given in the previous answer include both Central and State Government servants. Out of the twenty two Government servants reported to be missing, according to the latest information available, 8 are reported killed, and 10 are reported to have deserted.

(c) The information is being collected and will be laid on the Table of the House.

SHRI M. P. BHARGAVA: May I know, Sir, whether any statements have been made by those Government servants who have come back and whether they have given out the treatment meted out to them by the Mizos? If they have given it out, what steps are being taken by the Government  $t_0$  see that such things do not happen in future?

SHRI V. C. SHUKLA: The S.D.O. Lungleh, Mr. Pillai, after he was sent back from East Pakistan where he was detained by the Mizo rebels, gave a report to us. It is a secret report and he has given very useful information which we are using to counteract the activities of the Mizo rebels.  $A_S$  far as the treatment of the officers is concerned, according to Mr. Pillai's report, the treatment was not bad, it was harsh but they were not treated by the rebels very badly.

SHRI P. K. KUMARAN: Answering to part (c) the Minister said that the information is being collected. Do we not have an account of the Government employees with us? What is the information that is being collected?

SHRI V. C. SHUKLA: This Mizo operation is a continuous affair and some casualties keep on taking place. The Government employees mean policemen also. So we want to have the latest information to be supplied to the House about this matter.